

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25136/2024 BLAPL/8653/2024	TAHIR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/000034/2023
2	D-BLAPL/25088/2024 BLAPL/8654/2024	BIBHU PRASAD ACHARYA VS STATE OF ODISHA	MANORANJAN PADHY VS	SPECIAL CRIME UNIT /9 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000425/2024
3	D-BLAPL/23354/2024 BLAPL/8655/2024	DIBAKAR CHOUDHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	R.UDAYAGIRI /102 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) Spl/0000086/2024
4	D-BLAPL/25123/2024 BLAPL/8656/2024	BIJENDRA SINGH VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /62 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000086/2022
5	D-BLAPL/24639/2024 BLAPL/8657/2024	DASARATH KHILA @ DASARATHA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000095/2022
6	D-BLAPL/25067/2024 BLAPL/8658/2024	ANIRUDHA BEHERA @ CHAMPA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KUAKHIA /325 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000097/2024
7	D-BLAPL/24887/2024 BLAPL/8659/2024	DILLIP SAHU VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	BALUGAON P.S. /160 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000355/2024
8	D-BLAPL/25431/2024 BLAPL/8660/2024	BIKASH BISWAL VS STATE OF ODISHA	SK. KALIM UDDIN VS	KONARK /41 /2022 J.M.F.C.,KONARK(Puri) GR/0000127/2022
9	D-BLAPL/23927/2024 BLAPL/8661/2024	SUSHANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BIDANASI /86 /2004 1ST ADJ,CUTTACK(Cuttack) ST/0000137/2016
10	D-BLAPL/24007/2024 BLAPL/8662/2024	MIRAJ @ MERAJ ANSARI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /178 /2024 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000017/2024
11	D-BLAPL/25430/2024 BLAPL/8663/2024	KANHA KISHAN @ ISWAR KISHAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	AIRPORT P.S. /117 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001778/2024

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12	D-BLAPL/25417/2024 BLAPL/8664/2024	SHANKAR BAISHNAB VS STATE OF ODISHA	BASUDEV PUJARI VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000169/2023
13	D-BLAPL/25408/2024 BLAPL/8665/2024	B. MOTHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAMBADI /214 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000505/2024
14	D-BLAPL/24199/2024 BLAPL/8666/2024	SRIDHAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /40 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000061/2024
15	D-BLAPL/25366/2024 BLAPL/8667/2024	ROSHAN KUMAR MAJHI @ KUNI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /180 /2024 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000173/2024
16	D-BLAPL/25354/2024 BLAPL/8668/2024	SRIBANTA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /54 /2017 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000036/2017
17	D-BLAPL/25158/2024 BLAPL/8669/2024	RAJA @ DURBADAL BHUE VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SONEPUR /228 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000205/2024
18	D-BLAPL/25597/2024 BLAPL/8670/2024	RANJAN KUMAR PARIDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /352 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000800/2024
19	D-BLAPL/25324/2024 BLAPL/8671/2024	HRISHIKESH DEHURY VS STATE OF ODISHA	PRATIK DASH VS	BADAGADA /544 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000036/2023
20	D-BLAPL/23915/2024 BLAPL/8672/2024	SUKANTA PARIDA VS STATE OF ODISHA	JADUNATH PRADHAN VS	NANDANKANAN /179 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001358/2024
21	D-BLAPL/24708/2024 BLAPL/8673/2024	SAULAMI JAGA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	PODIA PS /29 /2024 DISTRICT AND SESSIONS JUDGE,MALK CT/0000064/2024
22	D-BLAPL/24910/2024 BLAPL/8674/2024	RAJIB BOYE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000887/2024
23	D-BLAPL/25252/2024	RAJA KHAN @ ISMILE KHAN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /480 /2024

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	BLAPL/8675/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000475/2024
24	D-BLAPL/25284/2024 BLAPL/8676/2024	VENU GOPAL VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /64 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000059/2024
25	D-BLAPL/25323/2024 BLAPL/8677/2024	JITENDRA ROUT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000056/2024
26	D-BLAPL/25344/2024 BLAPL/8678/2024	BIKU @ BIKRAM PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /222 /2021 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000010/2021
27	D-BLAPL/24901/2024 BLAPL/8679/2024	MOHAMMAD SAHID @ MD.SAHID VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2023
28	D-BLAPL/25082/2024 BLAPL/8680/2024	SANJIT BECK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /170 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000822/2023
29	D-BLAPL/25328/2024 BLAPL/8681/2024	KANHU @ ANUJ KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /273 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000395/2024
30	D-BLAPL/25524/2024 BLAPL/8682/2024	MITU SINGH @ SING VS STATE OF ODISHA	SK. ZAFARULLA VS	KHANTAPADA /311 /2023 J.M.F.C.,BALASORE(Baleshwar) CT/0000955/2023
31	D-BLAPL/25504/2024 BLAPL/8683/2024	SAMANTA TANDI VS STATE OF ODISHA	SATYABRATA PANDA VS	BUDEN /105 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000796/2024
32	D-BLAPL/25495/2024 BLAPL/8684/2024	KULU @ MAMU @ PRADIPTA KHUNTIA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
33	D-BLAPL/25448/2024 BLAPL/8685/2024	NARAHARI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NABARANGAPUR TOWN /297 /2017 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000230/2017
34	D-BLAPL/25342/2024 BLAPL/8686/2024	MAHANANDA MANDAL VS	PRADEEP KUMAR MOHAPATRA VS	KALIMELA /186 /2019 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/25329/2024 BLAPL/8687/2024	STATE OF ODISHA INDRA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TR/0000155/2019 BOUDH /52 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000038/2019
36	D-CMAPL/36470/2024 CMAPL/255/2024	RABINDRA NATH MOHANTY VS MEMBER COOPERATIVE TRIBUNAL, ODISHA	SANJEEB KUMAR KHANDYATRAY VS	// () //
37	D-CMAPL/36831/2024 CMAPL/256/2024	NASIM AHMED KHAN VS MALATI SAHU	ADV. VS	// () //
38	D-CMAPL/29961/2024 CMAPL/257/2024	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	ADV VS	// () //
39	D-CMP/33568/2024 CMP/931/2024	KALINGA FINANCIAL CORPORATION VS MANJUBALA SINGH	MOHIT AGARWAL VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000274/1992
40	D-CMP/34863/2024 CMP/932/2024	SASHI BHUSAN NAYAK VS MANGALA PRASAD PRADHAN	AJIT CH MOHAPATRA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000165/2017
41	D-CMP/36438/2024 CMP/933/2024	MARUTA SWAIN VS REENA BEURA @ LENKA	SANATAN DAS VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000209/2007
42	D-CMP/35094/2024 CMP/934/2024	RABI NARAYAN SAHOO VS MANAGING DIRECTOR RUNGTA MINES LTD,JHARKHAND	TEJ KUMAR VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka CS/0000143/2022
43	D-CMP/35618/2024 CMP/935/2024	SHREE MUKTESWAR MAHADEV, JAJPUR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu CS/0000318/2016
44	D-CONTC/35448/2024 CONTC/6360/2024	JAGILI JENA VS ASWATHY S., IAS	ADV. VS	// () //
45	D-CONTC/36083/2024 CONTC/6361/2024	MOHAN MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND ANR	ADV. VS	// () //

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46	D-CONTC/36471/2024 CONTC/6362/2024	UGRASEN PATEL VS ALOK KAR, DIRECTOR (R AND R) AND ANR	ADV. VS	// () //
47	D-CONTC/30240/2024 CONTC/6363/2024	BANAMALI NAYAK VS ASWATHY S.,IAS	ADV VS	// () //
48	D-CONTC/35093/2024 CONTC/6364/2024	BISWANATH SAHOO VS ASHOK KUMAR DEHURI,EX-TAHASILDAR ,RAJKANIKA	DEBASIS TRIPATHY VS	// () //
49	D-CONTC/36474/2024 CONTC/6365/2024	PRAVAKAR SWAIN VS USHA PADHEE	ADV VS	// () //
50	D-CONTC/35949/2024 CONTC/6366/2024	PRANATI KAR VS USHA PADHEE, COMMNR. -CUM- SECY. EMPLOYMENT AND TECHNICAL EDU. AND TRAINING DEPT.	RAJIB RATH VS	// () //
51	D-CRLA/23554/2024 CRLA/833/2024	GANESH @ SUBODHA MALLICK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TIRTOL /232 /2018 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000056/2018
52	D-CRLA/25293/2024 CRLA/834/2024	PADALA PRASAD VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati) SC/0000070/2009
53	D-CRLA/25296/2024 CRLA/835/2024	NAGABANSHA RADHAKANTA VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati) SC/0000070/2009
54	D-CRLLP/25081/2024 CRLLP/31/2024	STATE OF ODISHA VS SIMANCHAL MANDAL	SANGRAM DAS, S.C.V VS	KORAPUT VIGILANCE /32 /2010 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000032/2010
55	D-CRLLP/23956/2024 CRLLP/32/2024	SATYABHAMA MAJHI@BHOI VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /438 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000094/2021
56	D-CRLMA/20003/2024 CRLMA/147/2024	RINKEY NAYAK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	AIR FIELD P.S. /94 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000318/2024
57	D-CRLMA/25300/2024	SUSHREE MANASWINI SAHU	SURYAKANTA DWIBEDI	SAHADEV KHUNTA /342 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/148/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BALASORE(Baleshwar) CT/0000702/2023
58	D-CRLMC/21641/2024 CRLMC/3200/2024	RATNAKAR BEHERA VS EXECUTIVE ENGINEER, ELECTRIC DEPT.(TATA POWER)	JEEVANJYOTI MOHANTY VS	SATYABADI /91 /2009 DISTRICT & SESSIONS JUDGE,PURI(Pur CRREV/0000070/2022
59	D-CRLMC/25414/2024 CRLMC/3201/2024	KALIM KHAN VS STATE OF ODISHA	PRATIK DASH VS	PHIRINGIA /58 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000037/2020
60	D-CRLMC/25106/2024 CRLMC/3202/2024	KENCHU PAL @ SANJAYA PALA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /114 /202 Addl C.J.M, Berhampur (Ganjam)(Ganjam) ST/0000165/2024
61	D-CRLMC/25135/2024 CRLMC/3203/2024	CHANDU SHA @ CHANDU KHAN VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	PIPLI /550 /2022 J.M.F.C.,PIPLI(Puri) GR/0000818/2022
62	D-CRLMC/25160/2024 CRLMC/3204/2024	SANUJYA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	THUAMUL RAMPUR /215 /2015 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000002/2015
63	D-CRLMC/25182/2024 CRLMC/3205/2024	BIRUPAKSHYA SAHU VS STATE OF ODISHA	PRAHALLADA SAHU VS	PHULBANI TOWN /20 /2012 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL GR/0000049/2012
64	D-CRLMC/25301/2024 CRLMC/3206/2024	SUBASH CHANDRA PALAI@SUBASHA PALEI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /449 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0001439/2024
65	D-CRLMC/25415/2024 CRLMC/3207/2024	HADA PRADHAN@RAJESH PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /292 /2020 ASST. SESSIONS JUDGE,KODALA(Ganja ST/0000030/2024
66	D-CRLMC/25045/2024 CRLMC/3208/2024	JAGABANDHU SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// S.D.M.,CHATRAPUR(Ganjam) CRMC/0000077/2022
67	D-CRLMC/23881/2024 CRLMC/3209/2024	PRASHANTA SEKHAR JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /369 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0000952/2020
68	D-CRLMC/25356/2024 CRLMC/3210/2024	ARUNA KUMAR MISHRA VS	AMULYA RATNA PANDA VS	PHULBANI TOWN /162 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal

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69	D-CRLMC/25373/2024 CRLMC/3211/2024	STATE OF ODISHA NILAMANI GANDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	Spl/0000107/2020 KHAJURIPADA /53 /2019 AD-HOC A.D.J. (FTSC), PHULBANI(Kand ST/0000045/2019
70	D-CRLMC/25184/2024 CRLMC/3212/2024	BADRI NARAYAN MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	EOW,BHUBANESWAR /22 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004947/2018
71	D-CRLMC/25190/2024 CRLMC/3213/2024	SABHALAM@SUBHALAM ADKATIA@MATI@SUBHALM VS STATE OF ODISHA	SARBESWAR SAHOO VS	SEMILLIGUDA /14 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000008/2021
72	D-CRLMC/25196/2024 CRLMC/3214/2024	MD.EBADULLA@MD.EBULLA VS STATE OF ODISHA	GOREKHANATH DAS VS	PURUNAKATAK /40 /2013 J.M.F.C.,HARBHANGA(Baudh) GR/0000220/2013
73	D-CRLMC/25211/2024 CRLMC/3215/2024	PRADIP BEHERA@BITA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /113 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal, Spl/0000085/2019
74	D-CRLMC/25334/2024 CRLMC/3216/2024	AHIBAN PANDEY VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /49 /2020 DISTRICT & SESSIONS JUDGE,BOUDH(ST/0000039/2023
75	D-CRLMC/25358/2024 CRLMC/3217/2024	MAGUNI CHARAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000067/2021
76	D-CRLMC/22191/2024 CRLMC/3218/2024	ALEKHA CHANDRA SAHOO VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	PATTAMUNDAI /334 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000700/2023
77	D-CRLMC/25359/2024 CRLMC/3219/2024	RAMA CHANDRA PARIDA VS THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA	SANKARACHARYA CHOUDHURY VS	RAMACHANDI /68 /2024 J.M.F.C.,KONARK(Puri) GR/0000443/2024
78	D-CRLMC/25072/2024 CRLMC/3220/2024	JAYANTA TIADI@JAYANTA KU TIADI VS STATE OF ODISHA	SNEHASISH BEHERA VS	MALKANGIRI /160 /2019 DISTRICT AND SESSIONS JUDGE,MAL TR/0000091/2019
79	D-CRLMC/25362/2024 CRLMC/3221/2024	PRIYAGOPAL MITRA @ PRIYA GOPAL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BADAMBADI /155 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000319/2023

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80	D-CRLMC/25119/2024 CRLMC/3222/2024	NISHIKANTA SETHI@LULU VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /112 /2024 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000166/2024
81	D-CRLMC/25402/2024 CRLMC/3223/2024	BISHNU SAHU VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	JAGATSINGPUR /274 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000925/2019
82	D-CRLMC/23800/2024 CRLMC/3224/2024	RAJKISHORE PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	JAGATSINGPUR /209 /2008 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000564/2008
83	D-CRLMC/24135/2024 CRLMC/3225/2024	RATIKANTA GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /312 /2015 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000201/2016
84	D-CRLMC/25203/2024 CRLMC/3226/2024	NILAMADHAB MOHANTY VS JADUNATH SAHU	DEBASISH SAMAL VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000137/2016
85	D-CRLMP/21895/2024 CRLMP/1238/2024	TANMYA BHATTACHARYA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	/ /0 (//
86	D-CRLMP/20945/2024 CRLMP/1239/2024	K.GOPAL SUBUDHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 (//
87	D-CRLREV/24788/2024 CRLREV/435/2024	DHARMU PARABHOI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KOMNA PS /13 /2008 DIST.& SESSIONS JUDGE,NAWAPARA(O CRA/0000022/2009
88	D-CRLREV/23801/2024 CRLREV/436/2024	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000209/2023
89	D-CRLREV/23041/2024 CRLREV/437/2024	ABHINASH RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /118 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000011/2024
90	D-CRLREV/24122/2024 CRLREV/438/2024	KAMPA DORA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 J.M.F.C.,RANPUR(Nayagarh) CMC/0000014/2024
91	D-CRLREV/24776/2024	ANANDA SAHU	PRASANNA KUMAR MISHRA	/ /0

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	CRLREV/439/2024	VS STATE OF ODISHA	VS	A.D.J.,SONEPUR(Sonepur) CRA/0000107/2006
92	D-CRLREV/25603/2024 CRLREV/440/2024	SHASHI KUMAR UNNIKISHNAN VS REPUBLIC OF INDIA(C.B.I.)	ISHWAR MOHANTY VS	BHUBANESWAR CBI /1 /2017 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000007/2018
93	D-CRLREV/24216/2024 CRLREV/441/2024	MOHD.AMIR KHAN VS REPUBLIC OF INDIA	DR.KEDAR NATH TRIPATHY VS	G.R.P.S.BALASORE /64 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR CT/0000275/2023
94	D-CRLREV/25133/2024 CRLREV/442/2024	SUBHASHREE DIBYADARSHINI PANI VS AKITOSH SARANGI	VS	//0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A CRA/0000012/2024
95	D-FAO/31336/2024 FAO/401/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS KAMAL LOCHAN SETHI	ANUPAM DASH VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000269/2021
96	D-FAO/34888/2024 FAO/402/2024	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS NANDLAL YADAV	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000200/2021
97	D-GUAP/34701/2024 GUAP/10/2024	JAYANTA KUMAR SAHOO VS RIMA RANI PANDA	PURNA CHANDRA DAS VS	// JUDGE FAMILY COURT,ROURKELA(Su EC/0000011/2022
98	D-MACA/34785/2024 MACA/852/2024	R.M.,ORIENTAL INSURANCE CO.LTD.,KHURDA VS KHETRAMANI NAYAK	PRASANTA KUMAR MAHALI VS	// IV MACT,PURI(Puri) MACT/0000259/2016
99	D-MACA/35613/2024 MACA/853/2024	DHRUBAPADA SWAIN VS PRAHALLAD CHANDRA SAHU	BISWAJIT MOHANTY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000415/2006
100	D-MACA/36332/2024 MACA/854/2024	MAHESWAR NARAYAN DEHERI VS SUSAMA PRADHAN	JAGABANDHU SAHU VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000012/2021
101	D-MATA/33060/2024 MATA/307/2024	SUDHANSU PANDA VS BISWA BANDITA DASH	JANAKI KANTA MAHAPATRA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000241/2022
102	D-MSA/36758/2024 MSA/31/2024	KRIDAY REALTY PVT. LTD., MUMBAI VS	CHANDAN KUMAR MOHANTY VS	// ODISHA REAL ESTATE APPELLATE TR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-RPFAM/35997/2024 RPFAM/244/2024	SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR SHIBANI BAUG VS DEBASISH POTHAL	SANTOSH KUMAR DWIVEDY VS	OREAT/0000025/2020 // JUDGE FAMILY COURT,BALASORE(Bal Crp/0000143/2021
104	D-RPFAM/36475/2024 RPFAM/245/2024	BIJAYA PATEL VS RENUKA PATEL	DHIRENDRA KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CMC/0000015/2023
105	D-RPFAM/31604/2024 RPFAM/246/2024	SUSHREE PRIYADARSHINI BARAL VS SAIRAM ROUT	ANUP KUMAR PATTNAIK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000727/2023
106	D-RSA/30273/2024 RSA/303/2024	MANORANJAN MALLICK VS ALLHADA KUMAR MOHAPATRA	PRAVU PITYARTHI KU. PANDIT VS	// A.D.J.(FTC),ATHGARAH(Cuttack) Mat/0000003/2023
107	D-RSA/33705/2024 RSA/304/2024	PREMALATA MAHARANA VS TANULATA MAHARANA	DARPAHARI DHAL VS	// 2ND ADJ,CUTTACK(Cuttack) RFA/0000082/2012
108	D-RSA/33710/2024 RSA/305/2024	PREMALATA MAHARANA VS TANULATA MAHARANA	DARPAHARI DHAL VS	// 2ND ADJ,CUTTACK(Cuttack) RFA/0000083/2012
109	D-TRP(C)/36283/2024 TRP(C)/257/2024	SMRUTI MISHRA VS SAROJ KUMAR MISHRA	BISWAMBAR MOHANTY VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000204/2024
110	D-TRP(C)/36736/2024 TRP(C)/258/2024	NIRJHARANI LENKA VS RASHMIRANJAN LENKA	DURGA PRASAD JENA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000152/2024
111	D-WA/35764/2024 WA/2349/2024	STATE OF ODISHA VS PAULASTI PATEL	SASWAT DAS, A.G.A. VS	// () //
112	D-WA/36460/2024 WA/2350/2024	STATE OF ODISHA VS UJWAL KUMAR DEY	BIPLAB MOHANTY, A.G.A. VS	// () //
113	D-WA/36255/2024 WA/2351/2024	STATE OF ODISHA VS BIRABHADRA BEHERA	TARUN PATNAIK,A.S.C VS	// () //

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114	D-WA/36485/2024 WA/2352/2024	STATE OF ODISHA VS NAYANA DAS MOHAPATRA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
115	D-WA/36274/2024 WA/2353/2024	STATE OF ODISHA VS LAXMINARAYAN SOREE	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
116	D-WA/36313/2024 WA/2354/2024	STATE OF ODISHA VS SUMATI MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
117	D-WA/36487/2024 WA/2355/2024	STATE OF ODISHA VS RAMA CHANDRA PANDA	BIPLAB MOHANTY,A.G.A VS	// 0 //
118	D-WA/36314/2024 WA/2356/2024	STATE OF ODISHA VS DEBENDRA MOHAN PRADHAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
119	D-WA/36491/2024 WA/2357/2024	STATE OF ODISHA VS MADHUSUDAN MOHANTY	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
120	D-WA/36318/2024 WA/2358/2024	STATE OF ODISHA VS BHANUCHARAN PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
121	D-WA/36335/2024 WA/2359/2024	STATE OF ODISHA VS NARA PRAVA NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
122	D-WA/36493/2024 WA/2360/2024	STATE OF ODISHA VS NARENDRA KUMAR DANDAPAT	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
123	D-WA/36382/2024 WA/2361/2024	RADHAKRUSHNA NANDA VS CENTRAL BANK OF INDIA,MUMBAI	KOUSIK ANANDA GURU VS	// 0 //
124	D-WA/36503/2024 WA/2362/2024	STATE OF ODISHA VS CH MOHAN RAO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
125	D-WA/36391/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

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	WA/2363/2024	VS LAXMIDHAR PRADHAN	VS	0 //
126	D-WA/36425/2024 WA/2364/2024	BHARATI BEHERA VS KUNTALA MALLIK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //
127	D-WA/36456/2024 WA/2365/2024	STATE OF ODISHA VS RAMESH CHANDRA JENA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
128	D-WA/36508/2024 WA/2366/2024	STATE OF ODISHA VS BIJAYA LAXMI SINGH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
129	D-WA/36516/2024 WA/2367/2024	STATE OF ODISHA VS JAGANNATH PANIGRAHY	BIPLAB MOHANTY,A.G.A VS	// 0 //
130	D-WA/36529/2024 WA/2368/2024	STATE OF ODISHA VS UPENDRA BISWAL	BIPLAB MOHANTY, A.G.A. VS	// 0 //
131	D-WA/36560/2024 WA/2369/2024	STATE OF ODISHA VS BHAGABAN BISWAL	DEBASIS MOHAPATRA,,A.S.C VS	// 0 //
132	D-WA/36722/2024 WA/2370/2024	UNION OF INDIA VS GANGADHAR PRUSTY	DIPTI RANJAN BHOKTA, C.G.C. VS	// 0 //
133	D-WP(C)/33798/2024 WP(C)/20848/2024	KALAKANHU BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
134	D-WP(C)/34202/2024 WP(C)/20849/2024	RABINDRA KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
135	D-WP(C)/34577/2024 WP(C)/20850/2024	PRANITA PADHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
136	D-WP(C)/34664/2024 WP(C)/20851/2024	LAXMI PRIYA SARAF VS	TIKERAM MEHER VS	// 0

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137	D-WP(C)/30910/2024 WP(C)/20852/2024	STATE OF ODISHA ARUN KUMAR MOHAPATRA VS	SAPAN KUMAR PAL VS	// // ()
138	D-WP(C)/34675/2024 WP(C)/20853/2024	STATE OF ODISHA BIJAYA KUMAR JENA VS	SURYAKANTA DASH VS	// // ()
139	D-WP(C)/36238/2024 WP(C)/20854/2024	STATE OF ODISHA PRANABANDHU MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // ()
140	D-WP(C)/30962/2024 WP(C)/20855/2024	STATE OF ODISHA SHYAM SUNDAR NAIK VS	PREM KUMAR MOHANTY VS	// // ()
141	D-WP(C)/36243/2024 WP(C)/20856/2024	STATE OF ODISHA BIMAL CHANDRA MATGAJSINGH VS	BIRAJA PRASANNA DAS VS	// // ()
142	D-WP(C)/35168/2024 WP(C)/20857/2024	STATE OF ODISHA DEBASIS KUMAR NAYAK VS	DEEPALI MAHAPATRA VS	// // ()
143	D-WP(C)/36213/2024 WP(C)/20858/2024	STATE OF ODISHA BEDANANDA SETHY VS	DURGA PRASAD PRADHAN VS	// // ()
144	D-WP(C)/35651/2024 WP(C)/20859/2024	TERRITORY MANAGER(RETAIL) BHARAT PETROLEUM CORPORATION LTD RITA PANDA VS	TIKERAM MEHER VS	// // ()
145	D-WP(C)/36245/2024 WP(C)/20860/2024	STATE OF ODISHA MOHAN DANDAPATI VS	GOPINATH MISHRA VS	// // ()
146	D-WP(C)/36214/2024 WP(C)/20861/2024	STATE OF ODISHA JYOTIPRAKASH MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // ()
147	D-WP(C)/35273/2024 WP(C)/20862/2024	THE STATE OF ODISHA MADAN MOHAN BARIK VS	BIBEKANANDA MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

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148	D-WP(C)/36232/2024 WP(C)/20863/2024	DHRUBA CHARAN DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
149	D-WP(C)/35197/2024 WP(C)/20864/2024	BANSHIDHAR PADHI VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
150	D-WP(C)/35721/2024 WP(C)/20865/2024	PUSPANJALI NAYAK VS INCOME TAX DEPARTMENT, CUTTACK	KAJAL SAHOO VS	// 0 //
151	D-WP(C)/34759/2024 WP(C)/20866/2024	PRAMILA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
152	D-WP(C)/36276/2024 WP(C)/20867/2024	HIMADRI BISWAL VS MANAGER ORIENTAL INSURANCE COMPANY LTD	ASHOK KUMAR MOHANTY VS	// 0 //
153	D-WP(C)/35817/2024 WP(C)/20868/2024	RATANA GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/29954/2024 WP(C)/20869/2024	BIRAKISHORE MISHRA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
155	D-WP(C)/35606/2024 WP(C)/20870/2024	ASHISH RANJAN MALI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
156	D-WP(C)/36258/2024 WP(C)/20871/2024	MARKANDA HAIBRU VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
157	D-WP(C)/35200/2024 WP(C)/20872/2024	SURYANARAYAN SABAT VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
158	D-WP(C)/35231/2024 WP(C)/20873/2024	SUJATA MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
159	D-WP(C)/35647/2024	DR.UMA RANI CHOUDHURY	BHABANI SANKAR TRIPATHY (1)	//

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	WP(C)/20874/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/36280/2024 WP(C)/20875/2024	SUDHIR LATA DEI VS THE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY	NALINI KANTA DASH VS	// 0 //
161	D-WP(C)/34761/2024 WP(C)/20876/2024	DR. TAPAN KUMAR PRADHAN VS UNION OF INDIA	IN PERSON VS	// 0 //
162	D-WP(C)/35998/2024 WP(C)/20877/2024	MAA SARALA S.H.G , ANGUL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
163	D-WP(C)/35248/2024 WP(C)/20878/2024	UMAKANTA PADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
164	D-WP(C)/35665/2024 WP(C)/20879/2024	SUNIL KUMAR BISHOYI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
165	D-WP(C)/36262/2024 WP(C)/20880/2024	BADU NIJOG SAMITI OF BADU SEVAK OF SHREE LINGARAJ MAHAPRABHU,BHUBANESWAR VS SHREE LINGARAJ MAHAPRABHU BIJE,BHUBANESWAR	BENIMADHAR BAUG VS	// 0 //
166	D-WP(C)/35945/2024 WP(C)/20881/2024	DR. SALIL KUMAR NAYAK VS PRINCIPAL ACCOUNTANT GENERAL (A AND E) ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
167	D-WP(C)/35408/2024 WP(C)/20882/2024	GAGAN BIHARI NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
168	D-WP(C)/36275/2024 WP(C)/20883/2024	GANESH MOHARANA VS CHIEF MANAGER, STATE BANK OF INDIA, BBSR	BISWAJIT MOHAPATRA VS	// 0 //
169	D-WP(C)/35017/2024 WP(C)/20884/2024	SITARAM SAI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
170	D-WP(C)/36286/2024 WP(C)/20885/2024	PARSHURAM KAR VS	GOPINATH SETHI VS	// 0

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171	D-WP(C)/35572/2024 WP(C)/20886/2024	STATE OF ODISHA SABITA DAS VS	TIKERAM MEHER VS	// // ()
172	D-WP(C)/36288/2024 WP(C)/20887/2024	STATE OF ODISHA BIJAY KUMAR DASH VS	GOPINATH SETHI VS	// // ()
173	D-WP(C)/35194/2024 WP(C)/20888/2024	STATE OF ODISHA MANOJ KUMAR PANDA VS	RABINDRA KUMAR SAHOO VS	// // ()
174	D-WP(C)/35574/2024 WP(C)/20889/2024	STATE OF ODISHA GOBINDA MEHER VS	TIKERAM MEHER VS	// // ()
175	D-WP(C)/36289/2024 WP(C)/20890/2024	STATE OF ODISHA BASANTA KUMAR SAHU VS	GOPINATH SETHI VS	// // ()
176	D-WP(C)/35669/2024 WP(C)/20891/2024	STATE OF ODISHA SASMITA BALIARSINGH VS	JAGAJIBAN PRADHAN VS	// // ()
177	D-WP(C)/36292/2024 WP(C)/20892/2024	STATE OF ODISHA SUKUTI PRADHAN @ PADHAN VS	BIJAYA KUMAR BEHERA VS	// // ()
178	D-WP(C)/36775/2024 WP(C)/20893/2024	GOVT. OF ODISHA SECURITY AND DETECTIVE SERVICES (INDIA), CUTTACK VS	SUDARSHAN NANDA VS	// // ()
179	D-WP(C)/36010/2024 WP(C)/20894/2024	CUTTACK DEVELOPMENT AUTHORITY, CUTTACK GITANJALI JETHI VS	KAJAL SAHOO VS	// // ()
180	D-WP(C)/36311/2024 WP(C)/20895/2024	INCOME TAX OFFICER,CUTTACK JANMEJOY SAHU VS	DIGAMBAR SETHI VS	// // ()
181	D-WP(C)/35736/2024 WP(C)/20896/2024	CANARA BANK BIJAY KUMAR SAHOO VS	MANOJ KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/36358/2024 WP(C)/20897/2024	S.K.D ASSOCIATES, CUTTACK VS CHIEF MANAGER, UNION BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
183	D-WP(C)/36361/2024 WP(C)/20898/2024	GADADHAR BHUKTA VS REGIONAL MANAGER, RESERVE BANK OF INDIA, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
184	D-WP(C)/35667/2024 WP(C)/20899/2024	AMRUTA PRITAM MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
185	D-WP(C)/35595/2024 WP(C)/20900/2024	S.K.FORTUNE VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
186	D-WP(C)/36384/2024 WP(C)/20901/2024	CHATURBHUJA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
187	D-WP(C)/35243/2024 WP(C)/20902/2024	SUBHA NARAYAN MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
188	D-WP(C)/35800/2024 WP(C)/20903/2024	MUNI KHORA @ MAHANANDIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
189	D-WP(C)/35598/2024 WP(C)/20904/2024	DUTI NAIK VS STATE OF ODISHA	BIBUDHENDRA DASH VS	// 0 //
190	D-WP(C)/36321/2024 WP(C)/20905/2024	M/S. VARSHA CONSTRUCTION, CHHATISGARH VS ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BBSR	AVIJIT PAL VS	// 0 //
191	D-WP(C)/35288/2024 WP(C)/20906/2024	SUDHAKAR DASH VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
192	D-WP(C)/35809/2024 WP(C)/20907/2024	SURENDRANATH PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/35804/2024	BIDESHI KUMAR MAHARANA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/20908/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36076/2024 WP(C)/20909/2024	LALA ASWINI PRASAD RAY VS THE AUTHORISED OFFICER, HDFC LTD., BBSR	BHAGABAN BEHERA VS	// 0 //
195	D-WP(C)/34995/2024 WP(C)/20910/2024	BAJI JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
196	D-WP(C)/29769/2024 WP(C)/20911/2024	DHANURJAYA NAIK VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
197	D-WP(C)/35990/2024 WP(C)/20912/2024	SIBA PRASAD PANDA VS PUNJAB NATIONAL BANK, KHURDA	DEEPALI MAHAPATRA VS	// 0 //
198	D-WP(C)/36048/2024 WP(C)/20913/2024	TILATAMA LIMA VS SUB COLLECTOR, KORAPUT	BASUDEV MISHRA VS	// 0 //
199	D-WP(C)/29857/2024 WP(C)/20914/2024	PRIYASA PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
200	D-WP(C)/36344/2024 WP(C)/20915/2024	NALINI KANTA RAY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
201	D-WP(C)/35588/2024 WP(C)/20916/2024	CHAITANYA PARABHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
202	D-WP(C)/35813/2024 WP(C)/20917/2024	FAKIR CHARAN DANGA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/36440/2024 WP(C)/20918/2024	BHARAT PRUSTY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
204	D-WP(C)/36099/2024 WP(C)/20919/2024	M/S. P.K. MININGS PVT. LTD., KHURDA VS	BIBHUTI BHUSAN SWAIN VS	// 0

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205	D-WP(C)/36854/2024 WP(C)/20920/2024	REGISTRAR, CGIT CUM LABOUR COURT, KHURDA GEETANJALI PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()
206	D-WP(C)/29935/2024 WP(C)/20921/2024	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// () //
207	D-WP(C)/35591/2024 WP(C)/20922/2024	ATKU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
208	D-WP(C)/36089/2024 WP(C)/20923/2024	MANJULATA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //
209	D-WP(C)/36006/2024 WP(C)/20924/2024	JATAK SAHOO VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// () //
210	D-WP(C)/32380/2024 WP(C)/20925/2024	ANIL CHANDRA JANA VS STATE OF ORISSA	AUROVINDA MOHANTY VS	// () //
211	D-WP(C)/36239/2024 WP(C)/20926/2024	NABAKISHORE SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
212	D-WP(C)/36044/2024 WP(C)/20927/2024	SANJAYA BEHERA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// () //
213	D-WP(C)/32467/2024 WP(C)/20928/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //
214	D-WP(C)/36014/2024 WP(C)/20929/2024	SWAPNA RANI MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
215	D-WP(C)/36018/2024 WP(C)/20930/2024	OM BBS COLLEGE OF NURSING, BERHAMPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //

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216	D-WP(C)/32476/2024 WP(C)/20931/2024	M/S SRIRAM CONSTRUCTION, CUTTACK VS STATE OF ODISHA	RABINDRANATH PAL VS	// 0 //
217	D-WP(C)/35211/2024 WP(C)/20932/2024	SUDHALAXMI RAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
218	D-WP(C)/36019/2024 WP(C)/20933/2024	MANDANGI USHA @ M.USHA VS COLLECTOR, RAYAGADA	GOPINATH MISHRA VS	// 0 //
219	D-WP(C)/35213/2024 WP(C)/20934/2024	BIPLABA ROUT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
220	D-WP(C)/36125/2024 WP(C)/20935/2024	BHIMASEN SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/36037/2024 WP(C)/20936/2024	BHAGABATA RAUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
222	D-WP(C)/33867/2024 WP(C)/20937/2024	TERSITA MALI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
223	D-WP(C)/35257/2024 WP(C)/20938/2024	DHRUBENDRA GOCHHAYAT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
224	D-WP(C)/33873/2024 WP(C)/20939/2024	SUBUNDI AHIR @ KONONJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
225	D-WP(C)/36130/2024 WP(C)/20940/2024	SUKANTA CHARAN DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/35259/2024 WP(C)/20941/2024	NALINI DIKHIT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
227	D-WP(C)/35261/2024	KAPILENDRA MISHRA	LAXMIKANTA MOHANTY	//

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	WP(C)/20942/2024	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/32576/2024 WP(C)/20943/2024	ABDUL ZARIF KHAN VS STATE TRANSPORT AUTHORITY ODISHA CUTTACK	K.MOHAMMAD VS	// 0 //
229	D-WP(C)/32482/2024 WP(C)/20944/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
230	D-WP(C)/32487/2024 WP(C)/20945/2024	JAYAKRISHNA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
231	D-WP(C)/32627/2024 WP(C)/20946/2024	SASMITA SAMAL VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
232	D-WP(C)/36082/2024 WP(C)/20947/2024	DEBASHIS HAZRA VS SRI JAGANNATH MAHAPRAVU BIJE, PURI	ASWINI KUMAR SAHOO VS	// 0 //
233	D-WP(C)/33240/2024 WP(C)/20948/2024	MANORANJAN BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
234	D-WP(C)/36866/2024 WP(C)/20949/2024	PITABAS SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
235	D-WP(C)/33997/2024 WP(C)/20950/2024	HIRANYA KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
236	D-WP(C)/35738/2024 WP(C)/20951/2024	GETANJALI NAYAK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
237	D-WP(C)/33451/2024 WP(C)/20952/2024	SMITARANI RAY VS INSPECTOR GENERAL OF REGISTRATION , ODISHA	HEMANT KU. TRIPATHY VS	// 0 //
238	D-WP(C)/33305/2024 WP(C)/20953/2024	SAUDAMINI MISHRA VS	KUNAL KUMAR SWAIN VS	// 0

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239	D-WP(C)/33316/2024 WP(C)/20954/2024	STATE OF ODISHA RABINDRA DAS VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // ()
240	D-WP(C)/34049/2024 WP(C)/20955/2024	REBA NATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// ()
241	D-WP(C)/34178/2024 WP(C)/20956/2024	SHARAT JENA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// ()
242	D-WP(C)/33569/2024 WP(C)/20957/2024	KAMINI SAMAL VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// ()
243	D-WP(C)/33315/2024 WP(C)/20958/2024	BIPIN BIHARI MISHRA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// ()
244	D-WP(C)/36118/2024 WP(C)/20959/2024	RADHASHYAM BARIK VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// ()
245	D-WP(C)/33615/2024 WP(C)/20960/2024	RABIN CHAND TAKRI VS STATE OF ODISHA	MAHITOSH SINHA VS	// ()
246	D-WP(C)/35383/2024 WP(C)/20961/2024	S.BINAYALAXMI MALIK VS SECY LOKAYUKTA, ODISHA, BBSR	KRUSHNA CHANDRA DASH VS	// ()
247	D-WP(C)/34210/2024 WP(C)/20962/2024	MINATI SAHOO VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// ()
248	D-WP(C)/34135/2024 WP(C)/20963/2024	ISHWAR CHANDRA APPAT VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// ()
249	D-WP(C)/35391/2024 WP(C)/20964/2024	PANDU CHARAN SING VS STATE OF ODISHA	PITAMBAR PANDA VS	// ()

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250	D-WP(C)/36701/2024 WP(C)/20965/2024	DEEPAK SAHOO VS THE AO, SBI, STRESED ASSETS RECOVERY BRANCH, BBSR	GOPABANDHU DASH VS	// 0 //
251	D-WP(C)/33753/2024 WP(C)/20966/2024	TRILOCHAN MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
252	D-WP(C)/36880/2024 WP(C)/20967/2024	JAYANTI DALAI VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
253	D-WP(C)/35398/2024 WP(C)/20968/2024	MANU NAIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
254	D-WP(C)/35394/2024 WP(C)/20969/2024	JANMEJAYA BHABASAGAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	D-WP(C)/33865/2024 WP(C)/20970/2024	TEJARAJ PATEL VS COLLECTOR AND DIST.MAGISTRATE , JHARSUGUDA	DEBARANJAN MAHAPATRA VS	// 0 //
256	D-WP(C)/35429/2024 WP(C)/20971/2024	PARAMANANDA DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/35395/2024 WP(C)/20972/2024	TARANISEN MENDILI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/36142/2024 WP(C)/20973/2024	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
259	D-WP(C)/33825/2024 WP(C)/20974/2024	PRAMILA BEHERA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
260	D-WP(C)/36145/2024 WP(C)/20975/2024	RANJAN KUMAR SHARMA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
261	D-WP(C)/34262/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//

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	WP(C)/20976/2024	VS CHAIRMAN,STATE TRANSPORT AUTHORITY	VS	0 //
262	D-WP(C)/35405/2024 WP(C)/20977/2024	JUGAL PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
263	D-WP(C)/36208/2024 WP(C)/20978/2024	ANJAN KUMAR NAYAK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
264	D-WP(C)/36162/2024 WP(C)/20979/2024	BHARAT KANHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
265	D-WP(C)/34275/2024 WP(C)/20980/2024	IPSITA PANDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
266	D-WP(C)/36180/2024 WP(C)/20981/2024	CHANDRASEKHAR MISHRA VS STATE OF ORISSA	MANMAYA KUMAR DASH VS	// 0 //
267	D-WP(C)/34403/2024 WP(C)/20982/2024	NILABATI PANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
268	D-WP(C)/35432/2024 WP(C)/20983/2024	NAYANAMANI PUSTI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
269	D-WP(C)/36195/2024 WP(C)/20984/2024	ITISHREE GHADEI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
270	D-WP(C)/35450/2024 WP(C)/20985/2024	TRILOCHAN JENA VS COLLECTOR CUM D.M. BHADRAK	GYANESWAR SATPATHY VS	// 0 //
271	D-WP(C)/36538/2024 WP(C)/20986/2024	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
272	D-WP(C)/35434/2024 WP(C)/20987/2024	JAYANTI ROUT VS	DURGESH NARAYAN RATH VS	// 0

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273	D-WP(C)/36738/2024 WP(C)/20988/2024	STATE OF ODISHA M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAIPUR VS	UPENDRA KUMAR SAMAL VS	// // ()
274	D-WP(C)/36201/2024 WP(C)/20989/2024	STATE OF ODISHA ISHAAN INSTITUTE OF MEDICAL SCIENCE, NAYAGARH VS	DEVI PRASAD DASH VS	// // ()
275	D-WP(C)/35452/2024 WP(C)/20990/2024	STATE OF ODISHA NITYANANDA BEHERA VS	GYANESWAR SATPATHY VS	// // ()
276	D-WP(C)/33857/2024 WP(C)/20991/2024	COLLECTOR AND D.M.,BHADRAK DAYANIDHI PANIGRAHI @ PANIGRAHY VS	SUDHANSHU SEKHAR PRATAP VS	// // ()
277	D-WP(C)/36843/2024 WP(C)/20992/2024	STATE OF ODISHA JITENDRA NATH MAHANTA VS	SUSHANTA KUMAR MISHRA VS	// // ()
278	D-WP(C)/35299/2024 WP(C)/20993/2024	STATE OF ODISHA PITAMBAR BEHERA VS	BANSHIDHAR SATAPATHY VS	// // ()
279	D-WP(C)/34279/2024 WP(C)/20994/2024	STATE OF ODISHA GOPABANDHU PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
280	D-WP(C)/35747/2024 WP(C)/20995/2024	STATE OF ODISHA SUPRAVA PRADHAN VS	PRASANTA KUMAR SATAPATHY VS	// // ()
281	D-WP(C)/35262/2024 WP(C)/20996/2024	STATE OF ODISHA DILLIP KUMAR JENA VS	SATYAJIT SAMAL VS	// // ()
282	D-WP(C)/36603/2024 WP(C)/20997/2024	STATE OF ODISHA RAJAN PRASAD VS	ARUN KUMAR PATRA VS	// // ()
283	D-WP(C)/35265/2024 WP(C)/20998/2024	STATE OF ODISHA SURESH CHANDRA ROUT VS	SATYAJIT SAMAL VS	// // ()
		STATE OF ORISSA		//

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284	D-WP(C)/36541/2024 WP(C)/20999/2024	SUBASH CHANDRA BENIA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
285	D-WP(C)/31835/2024 WP(C)/21000/2024	PADMAN RANA@ KUMBHAR VS PURNIMA RANA	MANORANJAN MUDULI VS	// 0 //
286	D-WP(C)/36834/2024 WP(C)/21001/2024	BIKUNI SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
287	D-WP(C)/36837/2024 WP(C)/21002/2024	AKILA BEGUM VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
288	D-WP(C)/35301/2024 WP(C)/21003/2024	BRAHMANANDA SATAPATHY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
289	D-WP(C)/35409/2024 WP(C)/21004/2024	UMAKANTA BALIARSINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/33470/2024 WP(C)/21005/2024	PRADYUMNA SAGAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
291	D-WP(C)/35303/2024 WP(C)/21006/2024	SESADEB PANDA VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
292	D-WP(C)/35410/2024 WP(C)/21007/2024	RENUKA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/34933/2024 WP(C)/21008/2024	M/S. TATA PROJECTS LTD., BBSR VS UNION OF INDIA	DEEPRO SEN VS	// 0 //
294	D-WP(C)/33654/2024 WP(C)/21009/2024	SANJUKTA PRADHAN VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
295	D-WP(C)/35440/2024	NIRAJA NALINI MOHAPATRA	DURGESH NARAYAN RATH	//

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	WP(C)/21010/2024	VS STATE OF ORISSA	VS	() //
296	D-WP(C)/35414/2024 WP(C)/21011/2024	ISWAR CHANDRA SWAIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //
297	D-WP(C)/35417/2024 WP(C)/21012/2024	HEMALATA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
298	D-WP(C)/35442/2024 WP(C)/21013/2024	ANIL KUMAR LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
299	D-ABLAPL/24799/2024 ABLAPL/9276/2024	SANJUKTA PATI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /589 /2024 () //
300	D-ABLAPL/24925/2024 ABLAPL/9277/2024	AJAYA KUMAR BARALA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KUDANAGARI /218 /2024 () //
301	D-ABLAPL/24830/2024 ABLAPL/9278/2024	SK SONU VS STATE OF ODISHA	PRATIK DASH VS	BANSADA /257 /2024 () //
302	D-ABLAPL/24046/2024 ABLAPL/9279/2024	DIPTI RANJAN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /63 /2024 () //
303	D-ABLAPL/25350/2024 ABLAPL/9280/2024	BUGURU DEVARAJ @B DEVARAJ VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOPALPUR /213 /2024 () //
304	D-ABLAPL/25347/2024 ABLAPL/9281/2024	BUDHA BEHERA @ PABITRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /288 /2024 () //
305	D-ABLAPL/24915/2024 ABLAPL/9282/2024	SK TUTULI @ SK RAUSAN VS STATE OF ODISHA	GURU PRASAD BEHERA VS	SORO /723 /2024 () //
306	D-ABLAPL/25172/2024 ABLAPL/9283/2024	ANIL KUMAR SAHOO @ ANIL SAHOO VS	SARADA PRASAD DASH VS	DELANGA /228 /2024 ()

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307	D-ABLAPL/25357/2024 ABLAPL/9284/2024	STATE OF ODISHA RATIKANTA MAJHI VS	JAYANTA KUMAR MAJHI VS	// BASTA /155 /2024 ()
308	D-ABLAPL/25261/2024 ABLAPL/9285/2024	STATE OF ODISHA SWAGAT BARDHAN VS	RAKESH KUMAR DAS VS	// R.UDAYAGIRI /93 /2024 ()
309	D-ABLAPL/25393/2024 ABLAPL/9286/2024	STATE OF ODISHA B. HARI @ BODU HARI VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /329 /2024 ()
310	D-ABLAPL/24868/2024 ABLAPL/9287/2024	STATE OF ODISHA SUDAM SAHU VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /153 /2024 ()
311	D-ABLAPL/24188/2024 ABLAPL/9288/2024	STATE OF ODISHA BISWAJIT DEY VS	PRAVASH CHANDRA JENA VS	// JALESWAR /402 /2024 ()
312	D-ABLAPL/24973/2024 ABLAPL/9289/2024	STATE OF ODISHA BANSIDHAR MAHAKHUDA @ BANSHIDHAR @ BAINSHI MAHAKUD VS	BIJAYA KUMAR SAHOO VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
313	D-ABLAPL/24912/2024 ABLAPL/9290/2024	STATE OF ODISHA ASHOK KUMAR BISWAL VS	GURUPRASAD BEHERA VS	2(B)CC/0000012/2024 KHANTAPADA /182 /2024 ()
314	D-ABLAPL/25234/2024 ABLAPL/9291/2024	STATE OF ODISHA BHAGYALAXMI MOHANTY VS	BIBHUTI RANJAN MOHANTY VS	// / /0 ()
315	D-ABLAPL/23445/2024 ABLAPL/9292/2024	STATE OF ODISHA ALEKHA KUMAR BISWAL VS	PRASANTA KUMAR PANDA VS	// KAKATAPUR /154 /2024 ()
316	D-ABLAPL/23778/2024 ABLAPL/9293/2024	STATE OF ODISHA RAJESH AGARWAL VS	SATYAJEET ROUT VS	// MAHILA P.S. BUXIBAZAR /108 /2024 ()
317	D-ABLAPL/25309/2024 ABLAPL/9294/2024	STATE OF ODISHA LAXMI PRIYA SAHU @ LAXMIPRIYA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// BOIPARIGUDA /183 /2024 () //

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318	D-ABLAPL/24741/2024 ABLAPL/9295/2024	BENU @UMAKANATA SAHOO VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	JAJPUR TOWN /345 /2021 () //
319	D-ABLAPL/24026/2024 ABLAPL/9296/2024	SUNANDA DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /402 /2024 () //
320	D-ABLAPL/24677/2024 ABLAPL/9297/2024	GOLAKHA KUMAR MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /102 /2024 () //
321	D-ABLAPL/25181/2024 ABLAPL/9298/2024	UPENDRA BARIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	MARINE KASIA /109 /2024 () //
322	D-ABLAPL/25486/2024 ABLAPL/9299/2024	MOTILAL MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /80 /2023 () //
323	D-ABLAPL/25488/2024 ABLAPL/9300/2024	MANAS RANJAN SUKLA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	CHAULIAGANJA /187 /2024 () //
324	D-ABLAPL/25493/2024 ABLAPL/9301/2024	TANMAYA RANJAN KHATUA VS STATE OF ODISHA	ABINASH ROUTRAY VS	BALIANTA P.S. /33 /2024 () //
325	D-ABLAPL/24547/2024 ABLAPL/9302/2024	DHRUBA CHARAN DUTTA VS STATE OF ODISHA	JAYASANKAR MISHRA VS	BALASORE VIGILANCE /65 /2015 () //
326	D-ABLAPL/24597/2024 ABLAPL/9303/2024	TUTU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKOTE /59 /2024 () //
327	D-ABLAPL/25501/2024 ABLAPL/9304/2024	AMULYA KUMAR BEHERA @ KALIA VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /130 /2000 () //
328	D-ABLAPL/25193/2024 ABLAPL/9305/2024	DR.SUNITI MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	BONTH /138 /2024 () //
329	D-ABLAPL/25426/2024	SANDHYARANI MALLICK	GYANA RANJAN SETHI	SUNDARGARH TOWN /221 /2024

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	ABLAPL/9306/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25476/2024 ABLAPL/9307/2024	MADHU NAIK @ JIRESH PADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /137 /2024 () //
331	D-ABLAPL/25433/2024 ABLAPL/9308/2024	SUNIL @ SATYAJIT NAYAK VS STATE OF ODISHA	SAMBIT BISWAL VS	BHARATPUR PS /492 /2024 () //
332	D-ABLAPL/25477/2024 ABLAPL/9309/2024	SUSHIL KUMAR DAS @SUNIL KUMAR DAS VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	MARKAT NAGAR /152 /2024 () //
333	D-ABLAPL/25439/2024 ABLAPL/9310/2024	CHANDAN @ CHANDRA SEKHAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /2 /2023 () //
334	D-ABLAPL/25507/2024 ABLAPL/9311/2024	JAYARAM PUJARI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KORAPUT TOWN /195 /2024 () //
335	D-ABLAPL/25404/2024 ABLAPL/9312/2024	NILACHAL BEHERA @ NILA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /343 /2024 () //
336	D-ABLAPL/25508/2024 ABLAPL/9313/2024	UMESH YADAV VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /352 /2024 () //
337	D-ABLAPL/25441/2024 ABLAPL/9314/2024	TARINI SINDIBIGRAHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR ROAD /420 /2024 () //
338	D-ABLAPL/25443/2024 ABLAPL/9315/2024	SHYAM SUNDAR NAYAK @ NAIK VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	SAMBALPUR VIGILANCE /70 /2014 () //
339	D-ABLAPL/25451/2024 ABLAPL/9316/2024	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHABIROD /170 /2023 () //
340	D-ABLAPL/25485/2024 ABLAPL/9317/2024	AMIT MAHALIK VS	ANITA SAHOO VS	BALASORE SADAR /298 /2024 ()

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CASES REGISTERED REPORT AS ON :27/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/25510/2024 ABLAPL/9318/2024	STATE OF ODISHA GOURANGA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// BARGARH SADAR /328 /2024 () //
342	D-ABLAPL/25511/2024 ABLAPL/9319/2024	SANJAYA RANA @ SANJAYA KUMAR RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHATRAPUR /470 /2024 () //
343	D-ABLAPL/24813/2024 ABLAPL/9320/2024	G.BHARAT PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /217 /2024 () //
344	D-ABLAPL/25209/2024 ABLAPL/9321/2024	PANKAJ KUMAR PANI VS UNION OF INDIA	RASHMI RANJAN MISHRA VS	// / /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000031/2024
345	D-ABLAPL/25276/2024 ABLAPL/9322/2024	PANKAJ SAHOO @ PANKAJ KUMAR SAHOO @ PAPU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /516 /2024 () //
346	D-ABLAPL/25654/2024 ABLAPL/9323/2024	SNEHASISH DAS VS STATE OF ODISHA	PRANATI SETHI VS	// / /0 () //
347	D-ABLAPL/25512/2024 ABLAPL/9324/2024	PRASANNA PATI VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	// / /0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000005/2024
348	D-ABLAPL/25308/2024 ABLAPL/9325/2024	RAGHUNATH MALLİK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// JAJPUR TOWN /257 /2022 () //
349	D-ABLAPL/25387/2024 ABLAPL/9326/2024	NARAYAN NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BALUGAON P.S. /251 /2024 () //
350	D-ABLAPL/25517/2024 ABLAPL/9327/2024	SAILA SETHY @ SAILA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /243 /2024 () //
351	D-ABLAPL/25390/2024 ABLAPL/9328/2024	RANJAN SAMANTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// ERASAMA /293 /2024 () //

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CASES REGISTERED REPORT AS ON :27/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/25392/2024 ABLAPL/9329/2024	SOUMITRA DAS @ BAPI VS STATE OF ODISHA	SARAT KUMAR JENA VS	ERASAMA /295 /2024 () //
353	D-ABLAPL/25602/2024 ABLAPL/9330/2024	PRANATI MISHRA VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	CUTTACK VIGILANCE /9 /2024 () //
354	D-ABLAPL/25526/2024 ABLAPL/9331/2024	SAMIR KUMAR SWAIN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDRASEKHARPUR /603 /2024 () //
355	D-ABLAPL/25536/2024 ABLAPL/9332/2024	MITU DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MANCHESWAR P.S. /366 /2024 () //
356	D-ABLAPL/25541/2024 ABLAPL/9333/2024	DRUPADA NANDA @ DROUPAD NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BISOI /128 /2024 () //